

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, THC, DELHI.**

ORDER

Pursuant to the directions issued by Hon'ble High Court of Delhi, vide letter No. 1575/DHC/Gaz.IIB/G-7/2026 dated 13-03-2026, directions issued vide minute of meeting dated 04-06-2026, and as approved by Ld. Principal District & Sessions Judge (HQs), Central District, Delhi, it is hereby ordered that following Ld. Judicial Officers, Central District, shall hold Weekend Traffic Courts on the dates mentioned against their names during the month of October-2026.

Weekend Court Numbers.	Name of Ld. Weekend Traffic Court Judges.	Room No.	Dates
Weekend Traffic Court No. 1 (Central)	Sh. Mayank Gupta, Reliever JMFC	41 Main Court Building	04-10-2026
Weekend Traffic Court No. 2 (Central)	Ms. Urvi Gupta, JMFC (NI Act)-01	42 Main Court Building	04-10-2026
Weekend Traffic Court No. 1 (Central)	Sh. Kartik Taparia JMFC-06	41 Main Court Building	11-10-2026
Weekend Traffic Court No. 2 (Central)	Ms. Deepika, JMFC (Traffic Digital Court)	42 Main Court Building	11-10-2026
Weekend Traffic Court No. 1 (Central)	Ms. Manya, JMFC (Mahila Court)-02	41 Main Court Building	18-10-2026
Weekend Traffic Court No. 2 (Central)	Sh. Mayank Gupta, Reliever JMFC	42 Main Court Building	18-10-2026
Weekend Traffic Court No. 1 (Central)	Sh. Nishat Bangarh, JMFC-01	41 Main Court Building	25-10-2026
Weekend Traffic Court No. 2 (Central)	Ms. Arjinder Kaur ACJM-02	42 Main Court Building	25-10-2026

Note 1. The Ld. Judicial Officers, Deputed to Preside Over the "Weekend Traffic Court" Central District shall be assisted by his/her own Court staff consisting of Reader, One Stenographer/PA & One Orderly. In case the Reader of the Presiding Officer of Weekend Traffic Court happens to be on leave, the Ahlmad/ Asstt. Ahlmad shall assist the Presiding Officer.

Note 2. The Ld. Judicial Officers, deputed for Weekend Traffic Court and the staff attached with them shall be entitled for compensatory leave as per rules.

Note 3. The Ld. Judicial Officers shall submit a weekly disposal report viz. No. of Challans Booked, No. of Challans disposed and total fine collected, to the office of undersigned. The Reader/Ahlmad attached with Ld. Judicial Officer shall keep the disposed of challans and consign the same to Record Room.

Note 4. Any request for change of duty shall be entertained only in exceptional cases/ pressing exigencies and same shall be submitted at least one week in advance. The concerned Judicial officer shall arrange a suitable substitute and obtain his/her consent before forwarding such request to the undersigned. No request received beyond the stipulated period shall ordinarily be considered.

Note 5. The Reader/ahlmad, Sr. PA/PA attached with the Presiding Officer shall ensure timely updation of proceedings and disposal of challans on CIS/e-Challan Portal on the same day, so as to maintain accuracy of record and real time status of case/challan.

Note 6. The Branch Incharge, Computer Branch shall ensure availability of technical support staff/troubleshooters during Weekend Traffic functioning. The requisite bar-code scanners shall also be made available to facilitate smooth conduct of proceedings.

Note 7. The DCP Traffic (Central District) is directed to depute one Compounding Officer in each Weekend Traffic Court of Central District on the aforesaid dates.

(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi

No. 3174 /CJM/Central/2026

Dated: 24/09/26

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Officer Incharge, Admn.-I, II & III, Central District, THC, Delhi with the request to depute sufficient staff (Reader, Stenographer/PA and orderly) with Reliever JMFC for smooth functioning of Weekend Traffic Courts during the month of October-2026.
05. The Commissioner of Police, Delhi,
06. The Ld. CJMs, All District.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP Traffic (Central) Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Judicial Branch, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The A. O. (J), Judicial Branch (Central & West District), THC, Delhi.
14. The AO (J)/ Branch Incharge, CJM Office, West District, THC, Delhi.
15. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
16. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
17. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC, Delhi.
18. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
19. The Cashier, Cash Branch, Central THC, Delhi.
20. For uploading on LAYERS.
21. For uploading on centralized web-site through LAYERS.
22. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
23. Reader to CJM, Central & West District, Delhi.
24. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I,II & III, Central, THC.
25. Notice Board/Office file.

(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi